<u>COURT - I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 252 OF 2016

Dated: 21st August, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

M/s GEM Sugars Ltd.			Appellant(s)
Karnataka Power Transmission Cor	Vs. poratior	n Ltd. & Ors.	Respondent(s)
Counsel for the Appellant(s)	:	Mr. Shubhranshu Padh Mr. Gursimran Dhillon	ni
Counsel for the Respondent(s)	:	Mr. Anand K. Ganesan Ms. Neha Garg Mr. Aswin Ramanathar	

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>02.11.2017.</u>

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/vt